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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 31 (RE-2013)/2009-2014

New Delhi, Dated the 17 October, 2013

Sub: **Mono cartons to be treated as primary level packaging of export consignment of pharmaceuticals and drugs.**

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, Director General of Foreign Trade amends the Public Notice No. 21 dated 10.01.2011 as under.

2. Sub-para (a) of Para 3 of Public Notice No. 21 dated 10.01.2011 is amended by adding a new sentence at the end of the existing para. The amended para would read as under:

“3 a. Incorporation of 2D (GS 1 Data Matrix) barcodes on medicines at strip/vials/bottle level encoding unique product identification code (GTIN), Batch Number, Expiry Date and Serial Number of the Primary pack. Mono cartons containing stripes/vials/bottle shall be treated as part of primary level packaging”

3. Effect of this Public Notice:

Mono cartons containing strips/vials/bottles shall be treated as Primary level packaging.

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Director General of Foreign Trade

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